

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1960  
ANSWERED ON:17.07.2009  
COMMITTEE TO MONITOR POWER REFORMS  
Ray Shri Rudramadhab

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has appointed a Committee to monitor power reforms and cut down the distribution losses in the country;
- (b) if so, the details thereof;
- (c) whether the Power Finance Corporation has invited bids to appoint about fifteen independent agencies to oversee progress of the Government's flagship reforms programme to cut down distribution losses in the country;
- (d) if so, the details thereof; and
- (e) the works likely to be assigned to these agencies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a) & (b) : The Government has not appointed any such Committee to monitor power reforms to cut down distribution losses in the country.
- (c) to (e) : Power Finance Corporation (PFC) has been appointed as Nodal agency to operationalise Restructured Accelerated Power Development and Reforms Programme (RAPDRP) for XI Plan. PFC has invited bids for appointment of third Party Independent evaluating Agencies (TPIEA) for verification of Base- line Aggregate Technical and Commercial (AT&C) loss figures, as well as annual AT&C loss figures of the Project Areas to be covered under R-APDRP. Based on verified AT&C loss figures loans disbursed under Part-B of R-APDRP will be converted into grant.